

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

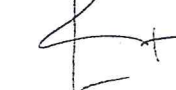

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/959/ (IB)/2018  
NAME OF THE PETITIONER(S) : BLUE STAR LTD  
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	Prestar. Raghavul	Counsel for Petitioner	
2.	S. KARTHIKEI BALAN	COUNSEL FOR CORPORATE DEBTOR	

**ORDER**

Counsels for both the parties present. It has been submitted that the parties are engaged in the settlement talks, and prayed for two (2) weeks' time to report the settlement. Put up on 27.08.2018 at 10.30 A.M.

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(CH.MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)